

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

RSA No. 6167 of 2014 (O&M)

Gurmail Singh

...Appellant(s)

Versus

Prem Singh and ors.

Respondent(s)

To,

Respondent no. 2 :-Karnail Singh son of Mohinder Singh, resident of Village Mauli Baidwan, Tehsil & Distt. SAS Nagar, Mohali.

Whereas it is proved to the satisfaction of this court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued against him to appear in this court on the 29st day of April, 2019 personally or through some one authorized by law to act for him or an Advocate of this court to defend the above noted case failing which it will be heard and decided in his absence.

Given under my hand and the seal of this Court this 7th day of February 2019.

D. K. Singh

Supdt.(Civil-II)
Punjab and Haryana High Court,
Chandigarh

27-2-19